

Central Administrative Tribunal, Principal Bench

Contempt Petition No.54/2000 in
Original Application No.1012 of 1995

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New Delhi, this the 10th day of April, 2000

Hon'ble Mr. S. R. Adige, Vice Chairman(A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Ram Dass
Sub Divisional Engineer,
C.T.S.D, Meerut (UP)
R/o G-71, Sector-23
Sanjay Nagar, Ghaziabad(UP)

- Petitioner

(By Advocate - Shri K.P. Dohare)

Versus

1. Shri P.S. Saran,
Secretary,
Ministry of Communication
Govt. of India,
Sanchar Bhawan
New Delhi-110001

2. Shri Ashok Kumar
Chief General Manager
U.P. West Telecom Circle
Dehradoon (UP)

3. Shri S. Bhargava
General Manager (Telecom)
Dept. of Telecom
Jaina Tower
Raj Nagar, Ghaziabad(U.P.).

- Respondents

(By Advocate - Shri S.M. Arif)

O R D E R (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman(A)

1. Heard both sides.

2. It is not denied that applicant has been paid back wages for the period 3.6.94 to 3.4.98 as directed vide para 5(i) of the Tribunal's order dated 4.10.99.

3. Under the circumstances, C.P. does not survive and is rejected. Notices are discharged.

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4. In the event, applicant has any ^{other} _h grievance still surviving, it will be open to him to agitate the same in accordance with law, if so advised.

Kuldeep
(Kuldeep Singh)

Member (J)

S. R. Adige
(S. R. Adige)
Vice Chairman (A)

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